CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 174/MP/2013

Subject : Petition to relax the performance parameters stated in the CERC (Standard of Performance of inter-State transmission licensees) Regulations, 2012.

Date of hearing : 6.3.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Ms. Neerja Mathur, Member (Ex-officio)

Petitioner : Power Grid Corporation of India Limited

Respondents : Bihar State Electricity Board and others

Parties present : Shri M.G. Ramachandran, Advocate, PGCIL
Ms. Anushree Bardhan, Advocate, PGCIL
Shri A.M. Pavgi, PGCIL
Shri J. Mazumdar, PGCIL

Record of Proceedings

Learned counsel for the petitioner submitted that certain provisions of Central Electricity Regulatory Commission (Terms and Conditions for Tariff) Regulations, 2014 are inter-linked with Central Electricity Regulatory Commission (Standard of Performance of inter-State Transmission Licensees) Regulations, 2012 and computation of availability in Tariff Regulation 2014-19 has implication on norms of Standards of Performance Regulations. Learned counsel requested for two weeks time to file an affidavit in this regard. Request made by learned counsel was allowed by the Commission.

2. The Commission directed the petitioner to file the required affidavit by 30.3.2014. The Commission directed the petitioner to file the data as per Annexure-I.

3. The petition shall be listed for hearing on 8.5.2014 on admission.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

Annexure-I

The consolidated data clearly showing whether element wise average monthly availability is less than that prescribed in Regulation 5(a) (iii) of CERC (Standard of Performance of Inter-State Transmission Licensee) Regulations, 2012.

2. Whether restoration time was more than the time prescribed under restoration time table as per Regulation 5(b).

3. The information in following format along with soft copy in Excel Format:

(Monthly Availability)

Table-1

Element	Normative (%)	Actual				
		NR	SR	WR	NER	ER
AC T/L	90					
ICTs	90					
Reactors	90					
Static VAR Compensator	90					
Series Compensator	90					
HVDC (B-t-b) and Bi-pole	85					

Table-2

Sl. No.	Types of failures	Restoration Time as per Norms (in Days)	Actual Restoration Time *
1.	Insulator failure		
	Plain Terrain	1	
	Hilly Terrain	2	
2.	Tower after collapse by Emergency Restoration System (ERS)	12	
3.	Tower after collapse		
	Plain Terrain	30	
	River Bed	50	
	Hilly Terrain	50	
4.	Snapping of phase conductor		
	Plain Terrain	2	
	Hilly Terrain	3	
5.	Failure of earth wire		
	Plain Terrain	2	
	Hilly Terrain	3	
6.	Failure of Inter Connecting Transformers (ICTs)		
	Restoration of the failed ICT	120	
7.	Failure of Reactors		
	Restoration of the failed reactor	120	

*** In cases where restoration time was more than prescribed norms, petitioner must submit Geographical/Location reasons/issues, Lack of Transportation etc. which resulted in the delay.**